S.No.	Name of City	No. of CGHS Labs
9.	Jaipur	2
10.	Kanpur	3
11.	Lucknow	1
12.	Madras	2
13.	Meerut	1
14.	Pune	2
15.	Patna	2
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राजकोट दूरदर्शन केन्द्र

2996. श्री कनकसिंह मोहनसिंह मंगरोलाः श्री चिमनभाई हरिभाई शुक्लः

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

- (क) राजकोट दूरदर्शन केन्द्र द्वारा पिछले तीन वर्षों के दौरान प्रत्येक वर्ष में तैयार किये गये प्रत्येक कार्यक्रम की लागत सहित तत्संबंधी ब्यौरा क्या है:
- (ख) क्या इस केन्द्र के लिये प्रत्येक वर्ष में कार्यक्रमों को तैयार करने संबंधी कोई लक्ष्य निर्धारित किया गया है:
- (ग) कार्यक्रम तैयार करने के लिए उक्त केन्द्र को आवंदित चल और अचल सम्मत्तियों का मूल्य वार ब्यौरा क्या है और कितनी लागत का लक्ष्य रखा गया है:
- (घ) क्या उक्त केन्द्र में सम्पत्ति सहायक को तैनात किया गया है:
- (ड़) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और यदि नहीं, तो उसके क्या कारण हैं; और
- (च) क्या सम्पत्ति सहायक के पद को कहीं अन्यत्र स्थानान्तरित कर दिया गया है; यदि हां, तो किसके आदेशों पर और कहां?

सूचना और प्रसारण मंत्री (श्री सी एम इब्राहिम):
(क) से (च) सूचना एकत्र की जा रही है और सभा
पटल पर रख दी जाएगी।

Policy regarding profits earned through exports

- 2979. SHRIMATI RENUKA CHOWDHURY: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that profits earned through export business were exempted from taxes:

- (b) whether the new policy announced recently regarding profits earned through export is going to hinder export trade; and
- (c) what is the expected revenue gain if the new policy is implemented?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Yes, Madam.

- (b) Some export companies may have to pay tax under the proposed Minimum Alternate Tax provisions.
- (c) The expected revenue gain on account of Minimum Alternate Tax provisions is Rs. 2,000.00 crores approximately in a full year.

Proposals for Mandatory Minimum Rate of Tax for industrial Houses

2998. PROF. NAUNIHAL SINGH: Will the Minister of FINANCE be pleased to state:

- (a) whether the proposal to introduce a mandatory minimum rate of tax for industrial houses irrespective of profit or loss is being implemented by Government;
 - (b) if so, the details thereof;
- (c) what advantages will ensure to Government details thereof;
- (d) whether the sick units are driven sick due to the sheer mismanagement and they are rewarded by zero income tax liability plus moratorium on the discharge of certain liabilities; and
- (e) how the introduction of mandatory minimum rate of tax will operate in such cases; details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) No, Sir. The Finance (No. 2) Bill, 1996 introduced in the Lok Sabha contains proposal for levy of Minimum Alternate Tax only on those companies which have book profits. In a case of loss, Minimum Alternate Tax (MAT) will not apply.

- (b) in view of the answer to part (a) above this does not arise.
- (c) Government expects to raise revenue estimated at about Rs. 2,000 crores in a full year.
- (d) Industrial sickness results from a variety of casuses and Government takes necessary measures to overcome industrial sickness.